

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 35857/2022

(Arising out of impugned final judgment and order dated 03-03-2022 in WRITC No. 30344/2021 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

PETITIONER(S)

VERSUS

SURYA NATH YADAV

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.59538/2023-CONDONATION OF DELAY IN FILING and IA No.59537/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.59539/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 11-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. V K Shukla, Sr. Adv.
Mr. Pradeep Misra, AOR
Mr. Manoj Kjumar Sharma, Adv.
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable in three weeks.

In the meantime, the operation and implementation of the impugned order shall remain stayed.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)